

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
COURT - III**

**CP/CA No. 114/2007**

**IN THE MATTER OF:**

<b>Mrs. Sonia Khosla Vs Montreaux Resorts Pvt. Ltd.</b>	<b>.... APPLICANT / PETITIONER  .... RESPONDENT</b>
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**SECTION:**

**Under Section 241 & 244**

**Order delivered on 11.10.2017**

**Coram:**

**R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)**

**For the APPLICANT / PETITIONER :-**

**For the RESPONDENT No. 5 :-** Mr. Rishi Sood, Advocate

**For the RESPONDENT No. 2, 4, 6 & 8 :-** Mr. Ananel Mohan Mishra, Advocate

**ORDER**

None appears for the petitioner. which was the case even in relation to the earlier hearing. Learned Counsel for the Respondent is present and represents the review application filed is pending before the Hon'ble National Company Law Appellate Tribunal and which has a bearing on the Company Petition listed before the Tribunal. Taking into consideration the said representation the petition is adjourned to 7<sup>th</sup> November 2017.



**(R. VARADHARAJAN)  
MEMBER (JUDICIAL)**